Annexure-V

Name of the corporate debtor: SVK SHIPPING SERVICES PRIVATE LIMITED; Date of commencement of Liquidation: 06-09-2024; List of creditors as on: 29-11-2025 List of Operational Creditors (Government)

	Name of the Creditor	Identifica tion No.	Details of		Details of claim admitted									Amount	Г	(<i>F</i>	Amount in ₹
S No			Date of receipt	Amount claimed	Amount of claim admitted	Nature of Claim	Amount Covered by Security Interest	Whether Security Interest Relinquished (Yes/No/NA)	Details of Security Interest	Amount Covered by Guarantee	Whether related party? (Yes/ No)	% voting share in CoC, if Applicable	Amount of contingent claim	of any mutual	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
1	EPFO, Zonal Office- Vijayawada	-	01-10-2024	47,99,598	47,99,598	OC-Govt	-	NA	-	-	No	1.44	-	-	-		Admitted in Full subject to reconcliati on
2	ESIC, Sub-Regional Office, VSKP	-	06-11-2024	19,69,889	19,69,889	OC-Govt	-	NA	-	-	No	0.59	_	-	-	-	Admitted in Full subject to reconcliati on
3	Asst Commissioner (ST)-GST, (Chinawaltair Circle now Siripuram Circle)	-	21-05-2022	9,50,12,322	9,50,12,322	OC-Govt	-	NA			No	28.48					Claim taken as submitted in CIRP
4	Deputy Commissioner of North CGST Division, VSKP	-	07-11-2024	12,86,78,945	12,86,78,945	OC-Govt	-	NA	NA	-	No	38.57	-	-	-	-	Admitted in Full
Total 23,04,60,754					23,04,60,754		-					69.09	-		-		

KALVAKOLANU MURALI KRISHNA PRASAD

M/s. SVK Shipping Services Private Limited (In Liquidation)
Reg No. IBBI/IPA-001/IP-P00967/2017-2018/11588

